



LEGAL CELL
ROOM NO. 117, ADMINISTRATION BLOCK
JAWAHARLAL NEHRU UNIVERSITY
NEW DELHI- 110067

DEEPAK ARYA
ASSISTANT REGISTRAR

8th April, 2024

The Hon'ble Registrar General
Delhi High Court
Sher Shah Road,
New Delhi-110003

Sub: Acceptance of Advance Notice on behalf of JNU - Standing Legal Counsels of Jawaharlal .
Nehru University.

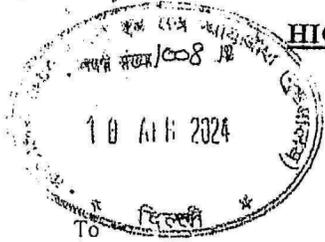
Madam/Sir,

I am directed by the Competent Authority of the University to inform that Standing legal Counsel, Sh. Vasanth R, at S .No. 01 below is solely and exclusively authorized by the Competent Authority to accept advance service of writ, writ appeal, LPA, Suit, other appeal OR proceedings in relation to Jawaharlal Nehru University and its officers should be effected to the office of Sh. Vasanth R., Standing Legal Counsel, JNU at vasanth@trinitychambers.in.

It is therefore, requested to kindly notify the above with immediate effect:

S. No	Name of Advocate	ADDRESS AND CONTACT DETAILS	CONTACT DETAILS
01	MR. VASANTH R, ADVOCATE STANDING LEGAL COUNSEL SOLELY AND EXCLUSIVELY AUTHORIZED BY THE COMPETENT AUTHORITY TO ACCEPT ADVANCE SERVICE OF WRIT, WRIT APPEAL, LPA, SUIT, OTHER APPEAL OR PROCEEDINGS IN RELATION TO JAWAHARLAL NEHRU UNIVERSITY AND ITS OFFICERS SHOULD BE EFFECTED TO THE OFFICE OF SH. VASANTH R., STANDING LEGAL COUNSEL, JNU AT vasanth@trinitychambers.in (FOR A PERIOD OF TWO YEAR WITH IMMEDIATE EFFECT VIDE LETTER DATED 15.02.2024)	6307, SECTOR-C, POCKET 6, VASANT KUNJ, NEW DELHI- 110070	EMAIL: vasanth@trinitychambers.in

Handwritten signature and date
8/4/2024



HIGH COURT OF DELHI : NEW DELHI

(GENL.-ADMN.-I BRANCH)

No. 3341 G-7/Genl.-I/DHC

Dated: 16/04/24

To

The Principal District & Sessions Judge (HQ),
Tis Hazari Courts,
Delhi.

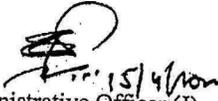
Sub: Acceptance of Advance Notice on behalf of JNU-Standing Legal
Counsels of Jawarhar Lal Nehru University.

Sir,

I am directed to forward herewith a copy of Notification/letter dated 08.04.2024, received from Legal Cell, Jawarhar Lal Nehru University, on the above subject, with a request to circulate the same to all the Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Encl.: as above.

Yours faithfully,


Administrative Officer (J)
For Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

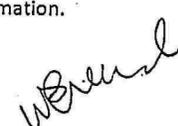
No. 11961-12091 /Genl./Misc./Circulation/2024

Dated, Delhi the 26 APR 2024

Sub: Acceptance of Advance Notice on behalf of JNU-Standing Legal Counsels of Jawarhar Lal Nehru University.

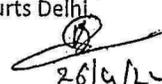
Forwarded a copy of the letter bearing No. 3341/G-7/Genl.I/DHC dated 16/04/2024 and this office bearing diary No. 1008/B dated 18/04/2024 alongwith its enclosures on the subject cited above received from Administrative Officer(J), for Registrar General, Hon'ble High Court of Delhi, New Delhi to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(UMED SINGH)

Link, Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi

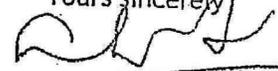
Encl. As above


26/4/24

02	MS. GINNY J. RAUTRAY, ADVOCATE STANDING LEGAL COUNSEL (FOR A PERIOD OF TWO YEAR WITH IMMEDIATE EFFECT VIDE LETTER DATED 15.02.2024	B-3/18, BASEMENT, VASANT VIHAR, NEW DELHI-11005	TEL: +91 11 46552244 EMAIL: mail@rautray.com
03	MS. MONIKA ARORA, ADVOCATE STANDING COUNSEL (FOR A PERIOD OF 02 YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 19.06.2023)	B-100, BASEMENT SHIVALIK MALVIYA NAGAR, NEW DELHI- 110017	TEL: 011-41045285 EMAIL: officeadvmonika@gmail.c om

Thanking you and with kind regards

Yours sincerely



08/04/2024
Deepak Arya

Assistant Registrar (Legal Cell)

Copy to:-

1. Mr. Vasanth R.
2. M/s Ginny J Rautray
3. M/s Monika Arora